

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

REGISTERED

Commercial Complex(BDA)  
Indira Nagar,  
BANGALORE- 560 038.

19th  
Dated 14 NOV 1986

Application No. 180 /86(T)

WP No. 6145/89

Applicant

Rajappa Basappa

Vs.

Divnl. Rly. Manager, S.Rly.  
Mysore & anr.

To

1. The Divnl. Railway Manager,  
Southern Railway,  
Mysore Divn.  
MYSORE-1.

2. The Asst. Engineer, (A-Sub.Divn.)  
Southern Railway,  
BANGALORE CITY,  
BANGALORE.

3. S.G. Bhat, (Advocate for Appnt.,)  
166-Post Office Road,  
Vijayanagar,  
BANGALORE-10.

4. Shri NS Srinivasan,  
Central Govt. Stng. Counsel,  
High Court Bldgs.,  
BANGALORE-1.

SUBJECT: Sending copies of Order passed by the Bench in  
Application No. 180/86(T)

....

Please find enclosed herewith the copy of the Order/  
Interim Order passed by this Tribunal in the above said Application  
No. 180/86(T) on 24-10-86.

*P. R. Jay*  
SECTION OFFICER  
(JUDICIAL)

Encl: as above.

*Order received copy  
24/10/86 S. R. Jay  
P. R. Jay  
24/10/86 S. R. Jay  
P. R. Jay*

**IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL ADDITIONAL BENCH,  
BANGALORE**

Order Sheet (contd)

A. No. 180/86 (T)

Date	Office Notes	Orders of Tribunal
		<p>KSP(VC)/LHAR 24/10/86</p> <p><u>ORDER</u></p> <p>Applicant by Shri Vishnu Bhat for Shri S.G.Bhat. Shri A.M. Venugopal for Shri N.S.Srinivasan appears for the respondents.</p> <p>The facts of the case and the question of law that arise for determination are similar to W.P.No. 4490/80 decided on 12th March, 1981 by Malimath J (as his lordship then was) in Venkataraya Venkatappa Vs. Divisional Railway Manager. For the very reasons stated in Venkataraya Venkatappa's case, we quash the impugned order of reversion. But in the circumstances of the case, we direct the parties to bear the costs.</p> <p style="text-align: right;">Sd/-</p> <p style="text-align: right;">VICE CHAIRMAN</p> <p style="text-align: right;">Sd/-</p> <p style="text-align: right;">MEMBER (AM) C</p> <p style="text-align: center;">- True copy -</p> <p style="text-align: right;">R. H. Jayaram SECTION CLERK CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p>